

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/10939 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the 8th November, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/291 dated 05.11.2024.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted **casual leave on 04.11.2024**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/10940-10941 /A, dated 08-11-24

Copy to:

1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl.
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]